## <u>COURT - I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) DFR NO. 597 OF 2017

## Dated: 21<sup>st</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidyut Vitran Nigam Ltd. & Anr. Vs. M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gautam Gupta	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R	.3

## <u>ORDER</u>

Two weeks time is granted to the appellant to file an application for condonation of delay. Copy of the same be served on the other side.

List the matter on 18.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt